

Central Administrative Tribunal  
Principal Bench

O.A. No. 393 of 2000

New Delhi, dated this the 5th December, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Smt. Santosh,  
W/o Shri Gyarisi Lal,  
Part Time Sweeper,  
Dr. R.M.L. Hospital,  
Vidyut Circle, CPWD, New Delhi. .. Applicant  
(By Advocate: Shri U.S. Prasad)

Versus

1. Director General of Works,  
Central Public Workds Dept.,  
Nirman Bhawan, New Delhi.
2. Executive Engineer,  
Dr. R.M.L. Hospital,  
Vidyut Circle, CPWD, New Delhi.
3. Superintending Engineer,  
Coordination Circle (Civil),  
CPWD, Room No. B-108,  
I.P. Bhawan, New Delhi. .. Respondents  
(By Advocate: Shri Rajeev Bansal)

ORDER (Oral)

S.R. ADIGE, VC (A)

Heard.

With the agreement of both sides this O.A. is disposed of with direction that subject to available of work Respondents should consider engaging applicant in the same ~~post~~<sup>capacity</sup> as she was engaged ~~as~~ earlier by them. These directions should be implemented within two months from the date of receipt of a copy of this order. For this purpose applicant should make a representation to respondents within two weeks from today. No costs.

*A. Vedavalli*  
(Dr. A. Vedavalli)  
Member (J)  
'gk'

*S.R. Adige*  
(S.R. Adige)  
Vice Chairman (A)